

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.06.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors. With	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kumar Gupta-R4 Lalit Mohan- RP
2.	Comp. App (AT) (Ins) No. 922 of 2020	Canara Bank Vs. Manoj Kumar Sharma & Ors.	Parth Tandon	Shaunak Mitra-R1
3.	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company India Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	Rajat Lohia-R1 Gursat Singh-R2
4.	Comp. App. (AT) (Ins) No. 635 of 2020 & I.A No. 812 of 2021	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Vikas Sethi-R1 Soumya Dutta-R2
5.	Comp. App. (AT) (Ins) No. 1106 of 2020 Part Heard	Nitin Hasmukhlal Parikh Vs. IDBI Bank Ltd. & Anr.	Mansij Arya	Arvind Kumar Gupta Rajat Prakash-R1 Pabitra Dutta-R2
6.	Comp. App. (AT) (Ins) No. 191 of 2021 Part Heard	Maitreya Doshi, ex-Director of Doshi Holdings Pvt. Ltd. Vs. Anand Rathi Global Finance Ltd. & Anr.	Aslam Ahmed	Smriti Churiwal Vishesh Kalra-R1 Anshula Grover-R2
7.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya

8.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
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For Admission (Fresh Case)

9.	Comp. App. (AT) (Ins) No. 394 of 2021	Emerald Realltors Pvt. Ltd. (Shareholder of Sapphire Land Development Pvt. Ltd.) Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Disha Shah	Chitranshul Sinha Sonali Khanna Anshuman Mohit Chaturvedi-R1 Bindu Bhatia Ankur Kumar-IRP
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For Hearing

10.	Comp. App. (AT) (Ins) No. 138 of 2021 Part Heard	Pandurang Ramchandra Shinde Vs. Vijendra Kumar Jain	Piyush Sanghi	Udita Singh Vijendra Kumar Jain-RP
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For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 124 of 2021	N.P. Dhamania VS. ANS Apartment Pvt. Ltd. With	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Shravan Chandrashekhar
12.	Comp. App. (AT) (Ins) No. 125 of 2021	Mayank Dhamania VS. ANS Apartment Pvt. Ltd.	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Shravan Chandrashekhar

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Orders

13.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 185 of 2020 & 59 of 2021	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**